



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

25/07/2019

O.A./260/325/2019

AMAR SINGH SONI
-V/S-
D/O POST

ITEM NO: 31

FOR APPLICANTS(S) Adv. : Mr.C.P.Sahani

FOR RESPONDENTS(S) Adv.: Mr.M.R.Mohanty

Notes of The Registry	Order of The Tribunal
	Heard the learned counsels for the applicant and the respondents.
	Respondents' counsel has filed counter after serving copy on the learned counsel for the applicant. It is taken on record. Respondents' counsel has also produced the Personal File of the applicant brought by one officer of the department who is also present. In the copy of the Transfer Certificate of the applicant and service particulars of the applicant as enclosed with the counter, the date of birth of the applicant was mentioned as 25.5.1954. Learned counsel for the respondents also showed the documents from Personal file of the applicants showing the date of birth to be 25.5.1954.
	Learned counsel for the applicant submitted that all other records show different date of birth for the applicant.
	In view of the above facts and circumstances, since date of birth of the applicant recorded at the time of

his initial engagement was 25.5.1954 which has been entered into his service records, the decision of the respondents to retire him in May 2019 is in accordance with the said date of birth. There is nothing on record to show that the applicant had taken any step for rectifying his date of birth within a reasonable period from the date of his initial engagement.

Hence, we do not find any justification to interfere in the matter and the OA is accordingly dismissed. There will be no order as to costs.

Copy of this order be handed to both the learned counsels.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

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